

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax – 23753923

Date: 5.5.2016

To

General Manager (Comml.)
NHPC Ltd.
NHPC Office Complex, Sector-33
Faridabad-121 003
Haryana

Sir,

Petition Nos. 194/GT/2015 – Truing-up of capital expenditure and tariff for the period 2012-14 in respect of Chamera-III Power Station.

Petition No. 249/GT/2014 – Approval of tariff of Chamera-III Power Station for the period 2014-19

Ref: Your letter No. NH/ Comml/ Tariff/ 331/2016/1047 dated 29.4.2016.

With reference to letter dated 29.4.2016 on the subject mentioned above, I am directed to inform that the time for submission of additional information sought vide ROP dated 29.3.2016 is extended till 18.5.2016. It may be ensured that the information is filed within the due date mentioned and no further request for extension of time shall be entertained, for any reason whatsoever.

-Sd/-
(B.Sreekumar)
Deputy Chief (Law)